

OFFICE OF C.L.A.,  
Dy. No. 1326  
Date 26/06/24

**HIGH COURT OF DELHI: NEW DELHI  
SHERSHAH ROAD, NEW DELHI-110503**

**MOST IMMEDIATE**

No. \_\_\_\_\_/DHC/GAZ.IIB/G-8/DDA/2024

From:

The Registrar General,  
High Court of Delhi,  
New Delhi.

To,

The Commissioner (Personnel),  
Personnel Branch -I,  
Delhi Development Authority,  
Room No. 311, 3<sup>rd</sup> Floor, B-Block,  
Vikas Sadan, INA, New Delhi -110023.

**Sub.: Repatriation of Dr.Neera Bharihoke and Dr.Ashish Aggarwal, both DHJS officers, presently posted as Chief Legal Advisor and Additional Chief Legal Advisor, respectively, in the Delhi Development Authority, on deputation basis, to their parent cadre.**

Sir,

I am directed to refer to the Order dated 24.06.2024 of the Hon'ble Supreme Court of India passed in the Contempt Petition (Civil) Diary No.21171 of 2024 in Writ Petition (Civil) No.4677 of 1985 titled as "Bindu Kapurea Vs.Subhasish Panda" and state that Hon'ble the Acting Chief Justice has been pleased to order repatriation of Dr.Neera Bharihoke and Dr.Ashish Aggarwal, both DHJS officers, presently posted as Chief Legal Advisor and Additional Chief Legal Advisor, respectively, in the Delhi Development Authority, on deputation basis, to their parent cadre with immediate effect.

I am, therefore, directed to request you to kindly relieve Dr.Neera Bharihoke and Dr.Ashish Aggarwal with immediate effect so as to enable them to join their parent cadre.

Yours sincerely,

*sd/*  
(Sandeep Kumar)  
Admn. Officer (J) (Gaz.IIB)  
for Registrar General

Endst. No. <sup>3895-3901</sup> \_\_\_\_\_/DHC/GAZ.IIB/G-8/DDA/2024

Dated: 26/06/24

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
3. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 22368 - 22408 / F. 5(1)/2024

Dated, Delhi the 28 JUN 2024

Sub:- Repatriation of Dr. Neera Bharihoke, and Dr. Ashish Aggarwal Both DHJS presently on deputation as Chief Legal Advisor, and Addl. Chief legal Advisor, respective in the Delhi Development Authority on deputation basis in their parent cadre..

Copy forwarded for information and necessary action to:-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch I.T. Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The 'LAYERS' Section, for uploading on 'LAYERS'.

Officiating Principal District & Sessions Judge (HQs),  
Delhi

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